

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 140 of 2020

In the matter of:

Surjeet Singh

....Appellant

Vs.

Usha Rani Jha & Ors.

....Respondents

Present

For Appellant: Mr. Abhay K. Das & Ms. Shabnam Shalini, Advocates.

For Respondents: Mr. Abhijeet Sinha & Ms. Uditha Chakravarthy, for R-1.

Mr. Ankur S. Kulkarni, Mr. Nirnimesh Dube, Mr. Sanwal Tibrewal, Mr. Susheel Cyriac Joseph, for Caveator & R-1.

Mr. Akhilesh Kumar Shrivastava, for R-2 to 4.

ORDER
(Virtual Mode)

23.03.2021: Due to paucity of time, the Appeal could not be taken up.

Post the Appeal '**For Hearing**' on **15th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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